

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENTS : WW Shipping Agencies Private Ltd & 6
Ors
UNDER SECTION : Sec 397/398 of CA 1956

ORDER

Present: Ld. Counsel Ms. Dhanya Dheekshitha for the Petitioner.

Ld. Counsel Shri. Haardik Rathore for the Respondents No. 1
and 4 to 7.

At joint request, list the petition for **physical hearing** on **11.07.2024**.

Parties are directed to file written synopsis of arguments identifying the
issues and their responses not exceeding five pages.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)